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## GOVERNMENT OF INDIA CENTRAL BOARD OF DIRECT TAXES NEW DELHI: DATED THE 24H Sept. 1985.

## NOTIFICATION (INCOME-TAX)

No. (444 (F.No.187/9/85-IT(AI): In exercise of the powers conferred by sub-section (1) of Section 121 of the Income-tax Act, 1961 (43 of 1961), the Central Board of Direct Taxes hereby makes the following amendment to its Notification No.5675 dated 1.3.1984 (F.No.187/41/81-IT(AI).

2. Special Circle-VI, Calcutta and Special Circle-VII, Calcutta appearing at S.No.2 against C in column 3 are abolished.

This notification shall take effect from 3.10.1985.

( R. K. TEWARI ) UNDER SECY.CENTRAL BOARD OF DIRECT TAXES

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